

POST OFFER PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF FINAVENTURE CAPITAL LIMITED

Registered Office: A/13, 573, Sahakar Nagar – 2, Shell Colony, Chembur, Mumbai – 400 071.

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This Public Announcement ("Announcement") is being issued by **Saffron Capital Advisors Private Limited**, the Manager to the Offer, on behalf of **Mr. Kannan Vishwanath** (hereinafter referred to as '**Acquirer**').

This Announcement is in continuation of, and should be read in conjunction with the original Public Announcement issued in this newspaper on Tuesday August 11, 2009 ('PA'), the corrigendum PA issued in this newspaper on Wednesday, November 04, 2009 and the Letter of Offer dated November 03, 2009, sent to the shareholders/ beneficial owners of Finaventure Capital Limited ('Target Company') under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ('SEBI (SAST) Regulations'), by the Acquirer to acquire 21,13,098 Equity Shares of Rs. 10/- each, representing 20% of the emerging paid up equity share capital of the Target Company at a price of Rs. 40/- (Rupees Forty only) per fully paid up equity share, payable in cash.

The offer formalities have been completed, details thereof are as under:

1.	Name of the Target Company	:	Finaventure Capital Limited	
2.	Name of Acquirer including PACs	:	Acquirer - Mr. Kannan Vishwanath (PAC – Not Applicable)	
3.	Name of Manager to the Offer	:	Saffron Capital Advisors Private Limited	
4.	Name of Registrar to the Offer	:	Link Intime India Private Limited	
5.	Offer Details			
	a) Date of opening of the Offer	:	Wednesday, November 11, 2009	
	b) Date of closure of the Offer	:	Monday, November 30, 2009	
6.	Details of the acquisition			
	Item		Proposed in the offer document	Actual
6.1	Offer price		Rs.40/-	Rs.40/-
6.2	Shareholding of Acquirer before SPA/PA - Number of shares (%)		–	–
6.3 A	Shares acquired by way of SPA, Preferential Allotment or market purchases - Number of shares (%)		54,83,131 (51.90%)	54,83,131 (51.90%)
6.3 B	Voting Rights acquired pursuant to the acquisition of Preference shares on which dividend was in arrears for more than 2 years		–	–
6.4	Shares acquired in the open offer - Number of shares (% of paid up capital)		21,13,098 (20.00%)	66,395 (0.63%)
6.5	Size of the open offer (No. of shares multiplied by offer price per share)		21,13,098 X Rs. 40 =Rs. 8,45,23,920	66,395 X Rs.40 =Rs.26,55,800
6.6	Shares acquired after PA but before 7 working days prior to closure date, if any.(No & %)		–	–
	6.6.1 Price of the shares acquired		–	–
	6.6.2 No of shares acquired		–	–
	6.6.3 % of shares acquired		–	–
6.7	Post Offer Share holding of Acquirer Number of shares (%) (6.2+6.3A+6.3B+6.4+6.6)		75,96,229 (71.90%)	55,49,526 (52.53%)
6.8	Pre & Post offer share holding of Public (No. & %)			
			Pre Offer	Post Offer
			10,25,374	29,69,261
			28.76%	28.10%
			Pre Offer	Post Offer*
			10,25,374	50,15,964
			28.76%	47.47%
7.	Status of the escrow account, whether released or not	:	The amount lying in the Escrow Account is yet to be released to the Acquirer.	
8.	Payment of interest, if any, to the shareholders along with the details thereof	:	Not Applicable	
9.	Status of investor complaints received, if any		No investor complaints have been received in respect of the Offer	

* Includes shareholding of Existing Promoter as they are reclassified under Public Category on completion of Open Offer.

The Acquirer accepts full responsibility for the information contained in this Post Offer Public Announcement and responsible for the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations.

This Post Offer Public Announcement will also be available on the SEBI website www.sebi.gov.in

Issued by: Manager to the Offer on behalf of the Acquirer

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Saffron Capital Advisors Private Limited

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Contact Person : **Mr. Abhijit A. Diwan**, SEBI Registration No.: INM000011211

Place: Mumbai

Date : December 14, 2009